

**HIGH COURT OF DELHI : NEW DELHI**

No. 431/Estt./E-1/DHC
Date: 09/04/2015

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to repatriate Mr. Apoorv Sarvaria, a member of Delhi Judicial Service, presently working as Additional Coordinator, Delhi International Arbitration Centre, DHC on deputation basis, to his parent cadre with immediate effect, in terms of posting/transfer Order No. 56/DHC/Gaz./G-7/VI.E.2(a)/2015 dated 7th July, 2015 issued by this Court:

Their Lordships have further been pleased to appoint Ms. Aparna Swami, a member of Delhi Judicial Service, as Additional Coordinator, Delhi International Arbitration Centre, DHC on deputation basis with immediate effect vice Mr. Apoorv Sarvaria, a member of Delhi Judicial Service.

BY ORDER,

Sd/-
(Vinod Goel)
Registrar General

Endst. No. 13346-56/E1/Estt./DHC

Date : 09/07/2015

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar cum Secretary to Hon'ble the Chief Justice/ Registrars.
4. All Joint Registrars/Deputy Registrars/Assistant Registrars.
5. Assistant Registrar-cum- PA to Registrar General.
6. Assistant Registrar (Technical) with the request to upload the order in the intranet of this Court.
7. Private Secretary to Hon'ble Judges/ Admn. Officers (Judl.)/ Court Masters.
8. The Pay & Accounts Officer No.XIV , Fire Station Building, Shankar Road, New Delhi.
9. Officers concerned.
10. To be placed in the personal file of the officers concerned.
11. Guard File.

Amada.
Assistant Registrar (Estt.-I)

Dfs (nsj)
9/7/15

Ad- (Judl.)